

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:782
ANSWERED ON:16.07.2014
CHHATTISGARH CADRE OFFICERS
Patle Smt. Kamla Devi

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of IAS officers sanctioned for Chhattisgarh State cadre as on date;
- (b) the number of posts lying vacant and the steps being taken to fill up the said vacancies;
- (c) the number of IAS Officers who belong to Chhattisgarh State cadre working in other States;
- (d) whether such officers continue to work in the States of their choice in spite of the instructions issued by the courts and Central Administrative Tribunals in this regard; and
- (e) if so, the details thereof and the action proposed to be taken by the Government in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a): The Total Authorized Strength (TAS) of Chhattisgarh Cadre of Indian Administrative Service (IAS) is 178.
- (b): As on date, there is a shortage of 45 officers in Chhattisgarh Cadre of IAS. The shortfall in various cadres of IAS is a pan India phenomenon. To address the problem the Government has increased over the years, annual intake of IAS officers under DR Quota. In promotion quota prompt actions have been taken for holding of Selection Committee Meeting for appointment by promotion/selection of State Service officers in All India Services.
- (c): Nil
- (d) & (e): Do not arise